OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE DISTT. WEST: THC: DELHI

Modification in Link Roaster

reference to the order no. 24/DHC/Gaz/G-7/VI.E2(a)/2022 dated In 24-08-2022 of Hon'ble High Court for posting/ transfer of Delhi Judicial Services, partial Hazari Courts modification in Link roaster of Ld. MM.(West) Tis (Reference No. 1230-1284/C.M.M.(West)LR/2022 dated 2-05-2022), it is ordered that name of Sh. Devanshu Sajlan, Ld. MM mentioned in Link roaster shall be read as Sh. Karanbir Singh, Ld. MM and Metropolitan Magistrate -07 shall be read as Sh./Devanshu

Sajlan, Ld MM for all future purposes,

No: 1347 - 240 CMM(West)/DR/THC/2022 Copy forwarded for information and necessary action to:-

01 The Registrar General, High Court of Delhi, New Delhi

Through Ld. Principal District & Sessions Judge, (West), Delhi

02 The Ld. Principal District & Sessions Judge, (HQ), Delhi

03 The Ld. Principal District & Sessions Judge, (West), Delhi

04 The Ld. Principal District & Sessions Judge, all district Delhi/New Delhi

05 The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi

06 The CMMs, all district Delhi/New Delhi.

07 The ACMM/Metropolitan Magistrates,/Metropolitan Magistrate(Reliever)West District, THC Delhi.

08 The Director of Prosecution, Tis Hazari Courts, Delhi.

09 The Commissioner of Police, Delhi

10 The IG (Prison), Tihar Jail, Delhi/ New Delhi

11 The Secretary, Bar Association, Tis Hazari Courts, Delhi

12 The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi

13 The Law Officer, Tihar Jail, Delhi/New Delhi.

14 For uploading on centralized web-site through LAYERS

15 The Video Conferencing, R. No. 16, Tis Hazari Courts, Delhi.

16 The Reader to CMM West District, Tis Hazari Courts, Delhi.

17 Office file

(Kaþil Kúmár)

Chief Metropolitan Magistrate

West District Belhi Dated, Delhi the 126-0-2022

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